



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

72	WP(C)/1739/2024 B/O	THE UNION OF INDIA AND 2 ORS. Versus DHANYA KANTA BORA	MRS. R DEVI
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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE KARDAK ETE, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/3655/2024 FIXED	DHRUBAJYOTI PATHAK Versus THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	SC, SEC. EDU. SC, SEBA
58	WP(C)/3736/2024 B/O	SHYAMAL BHOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
ADMISSION				
59	WP(C)/4775/2021 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MD A K AHMED MS S BARUAH
60	I.A.(Civil)/734/2024 FIXED in WP(C)/194/2022 WITH WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. A K BARUAH MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
ORDERS				
61	WP(C)/1863/2024 B/O	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
62	WITH Cont.Cas(C)/205/2024	GAJENDRA NATH KALITA Versus RATUL KUMAR DAS AND ANR	MS. S B CHOUDHURY MR. S K DAS	

63 [I.A.\(Civil\)/2050/2024](#)
FIXED
in [WP\(C\)/5468/2023](#)
WITH
[WP\(C\)/5468/2023](#)

PANKAJ DEKA AND 30 ORS
Versus
THE STATE OF ASSAM AND 4 ORS

MS. T SOM
MS. T SOM
MR. P TELI

SC, ELEM. EDU
GA, ASSAM
SC, SSA

PANKAJ DEKA AND 30 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. R P SARMAH
MS. T SOM
MR. P TELI

SC, ELEM. EDU
GA, ASSAM
SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

-

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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

[THIS BENCH WILL SIT AT 2:00 PM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AGAIN AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WA/27/2023	MANIPUR HOCKEY Versus STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR A KALITA MR. M HEMCHANDRA
	WITH I.A.(Civil)/3498/2023 in WA/27/2023	THE HOCKEY MANIPUR, Versus MANIPUR HOCKEY AND 2 ORS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH	MR A KALITA
2	WA/28/2023	MANIPUR HOCKEY Versus STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR G N SAHEWALLA (r-3) MS N K DEVI (r-3) MR N ANIX SINGH (r-3) MR. M HEMCHANDRA
	WITH I.A.(Civil)/3516/2023 in WA/28/2023	THE HOCKEY MANIPUR Versus MANIPUR HOCKEY AND 2 ORS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH	MR A KALITA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

41	CRL.A(J)/78/2020 WITH LCR 5 FILES, FIXED	TARAK BORO Versus THE STATE OF ASSAM	MR DIKSHIT GOGOI (AMICUS CURIAE)	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/3734/2024 B/O	M/S. K D INFRA Versus THE STATE OF ASSAM AND 2 ORS.	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	W.P.(CrI.)/23/2024 FIXED	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
ORDERS				
38	MC/44/2024 FIXED, IN WP(C)/4864/2018 (D/O) in WP(C)/4864/2018	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
39	I.A.(Civil)/2123/2024 FIXED, WITH LCR in WP(C)/8826/2018	SONA BHANU, Versus THE UNION OF INDIA AND 10 ORS.	MR. P A AHMED MR. P A AHMED	SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/8826/2018	SONA BHANU Versus THE UNION OF INDIA AND 10 ORS.	MR. J AHMED MR. N AHMED MR. P A AHMED MS. D BORA MR. F R CHOUDHURY	SC, NRC MR. A KALITA (R-3,5,6,7 & 8) MS. B DAS (R-2) MS. A VERMA (R-4) MS. G HAZARIKA (R-1) ASSTT. S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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36)	MR. A J SAIKIA	26-07-2024	To	26-07-2024
37)	MR. A SARMA	26-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	WP(C)/3616/2020 AT 10:30 AM	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
54	WP(C)/7586/2022 AT 10:30 AM	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
WITH				
55	WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
WITH				
56	WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (r- 3,4,6,7,8,9,10,11)
WITHDRAWAL				
57	WP(C)/6159/2023 B/O	PULIN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR G JALAN MR S P DAS MR. A DEKA MR H P GUWALA H P NEOG	SC, FINANCE SC, P H E
58	WP(C)/685/2024 B/O	PULIN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, FINANCE DEPTT. SC, P H E
MOTION				
59	WP(C)/3653/2024 FIXED	NOWSHAD ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS	GA, ASSAM SC, REVENUE
60	WP(C)/3662/2024 FIXED	HITUSH NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

61	WP(C)/3726/2024 B/O	MONI SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	DY.S.G.I.
62	WP(C)/3743/2024 B/O	ANJANMANI BARO Versus THE STATE OF ASSAM AND 2 ORS	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, HIGHER EDU SC, APSC
ADMISSION				
63	WP(C)/3050/2024 FIXED	SUSHANTA DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, EXCISE DEPTT.
HEARING				
64	WP(C)/7535/2022 FIXED	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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33)	MR. A K PURKAYASTHA	26-07-2024	To	26-07-2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
55	MACApp./572/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. S K SANGANERIA MR. B J MUKHERJEE	MR. S K JAIN MR. B K JAIN MR. D BARUAH (r-3) MS. P C BARNALI NAIR MS. T. PAIT (r-3)
56	WITH MACApp./739/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MR. D BARUAH MR. D BARUAH MS. P C BARNALI NAIR MS. T. PAIT MS. T. PAIT
	WITH I.A.(Civil)/3012/2022 in MACApp./739/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
57	I.A.(Civil)/1987/2024 FIXED in RSA/12063/2023 WITH RSA/12063/2023 (Filing Number)	RINA BORA AND ANR. Versus SANGEETA CHOWDHURY	MR. K K DEY MR V K BAROOAH	MR. D K JAIN MR K JAIN
		RINA BORA AND ANR. Versus SANGEETA CHOWDHURY B	MR V K BAROOAH	

LEAVE NOTE OF ADVOCATES FOR 26/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,26th July 2024]

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.15(THIRD FLOOR)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/22/2020 5 Y 1 M 2 D :	MONIRAM CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,26th July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/3652/2024 FIXED	SANTOSH THAKUR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, REVENUE
39	WITH WP(C)/1248/2024	SMTI. KANMAI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM MR. M A SHEIKH (r-5,6) MS F INTAZ (r-5,6) SC, REVENUE
40	WP(C)/3661/2024 FIXED	MIZO PUBLICATION PRIVATE LIMITED Versus UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST DY.S.G.I.
41	WP(C)/3664/2024 FIXED	ARUNAKHEL SPORTS AND EVENTS PRIVATE LIMITED. Versus UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
42	WP(C)/3665/2024 FIXED	SANKHA PRESS PRIVATE LIMITED Versus UNION OF INDIA AND 5 ORS	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
ADMISSION				
43	WP(C)/7497/2022 FIXED	SANTOSH JAISWAL Versus THE UNION OF INDIA AND 8 ORS	Mukesh Sharma Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI MR. D J DAS (R-1,2) DY.S.G.I.
44	WITH WP(C)/7499/2022	SANTOSH JAISWAL Versus STATE BANK OF INDIA AND 4 ORS	Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI J SINGPHO
45	WP(C)/3569/2023 FIXED	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
46	WP(C)/3136/2024 FIXED	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	GA, ASSAM DY.S.G.I. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
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16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
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26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
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33)	MR. A K PURKAYASTHA	26-07-2024	To	26-07-2024
34)	MR. S BANIK	26-07-2024	To	26-07-2024
35)	MR M HALOI	31-07-2024	To	05-08-2024
36)	MR. A J SAIKIA	26-07-2024	To	26-07-2024
37)	MR. A SARMA	26-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
44	Bail Appln./2175/2024 B/O	AMINUL SIKDAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
MOTION				
45	Crl.Pet./858/2024 B/O	RUBUL BORA Versus THE STATE OF ASSAM AND ANR	MR B BORA MR P S RAJA	PP, ASSAM
46	AB/1874/2024 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. M ALI H R KHAN	PP, ASSAM
ADMISSION				
47	Crl.Pet./656/2024 B/O	SAMED ALI @ SAMAD ALI Versus THE STATE OF ASSAM	MR. A ALAM MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
BAIL HEARING (BA)				
48	Bail Appln./1073/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. ANJAR HUSSAIN/ALI @ ANSARUL Versus THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
49	Bail Appln./1664/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONU ALI Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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37)	MR. A SARMA	26-07-2024	To	05-08-2024



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[For Friday,26th July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/3742/2024 B/O	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	SC, OIL
BAIL HEARING (BA)				
54	Bail Appln./293/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	HATNEILHING KUKI Versus THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
ORDERS				
55	I.A.(Civil)/2744/2017 FIXED in WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 9 ORS	MR.A M KHAN	GA, ASSAM MR. A ROY, SC, PNRD MD.S ISLAM MR.A CHOUDHURY
WITH				
	WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 8 ORS	MR.J AHMED MR.S DAS MR.A M KHAN MS.S KALITA MR.M ANSARI MR.A HOQUE	GA, ASSAM MR.B HUSSAIN MR. A ROY, SC, P & RD MD.S ISLAM MR.A CHOUDHURY MS.M KONCH
56	WP(C)/5331/2023 B/O	AMANUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR D BARMAN	GA, ASSAM MR H SARMA (R-1) SC, U D D
57	I.A.(Civil)/2081/2024 FIXED in Cont.Cas(C)/175/2024	ANIL DAS, Versus RAMJI RAY AND ORS	MR K BHUYAN MR. M U E BHUYAN	SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
44	AB/1641/2024 (AT 2:00 PM)	K.R. NAGAPPAN Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM
MOTION				
45	Crl.Pet./723/2024 FIXED	ASHARFI RAY Versus THE STATE OF ASSAM AND ANR	MR R SENSUA G KAUSHIK R A LAHKAR	PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./1907/2024 FIXED	PRANAB SUTRADHAR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR MR. D SUTRADHAR	PP, ASSAM
ORDERS				
47	Crl.Rev.P./46/2023 B/O	LOKMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M AHMED MR. A HUSSAIN	PP, ASSAM
48	Crl.Pet./1328/2023 FIXED	SHIVRAJ NUNISA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
49	I.A.(Crl.)/657/2024 B/O in Bail Appln./2082/2024 WITH Bail Appln./2082/2024	JAVED AKHTAR, Versus THE STATE OF ASSAM, JAVED AKHTAR Versus THE STATE OF ASSAM	 MR. R ALI	PP, ASSAM PP, ASSAM
50	I.A.(Crl.)/672/2024 (CONNECTED WITH ITEM NO. 18 IN THE DAILY CAUSE LIST), B/O in Bail Appln./2043/2024	APARNA DEKA (INFORMANT) Versus AJOY KR VISWAKARMA	MR. A M BORA MS. C CHOUDHURY	MR. B M CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
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21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
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37)	MR. A SARMA	26-07-2024	To	05-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
42	Bail Appln./2171/2024 B/O	MD. ASHIF HUSSAIN Versus THE STATE OF ASSAM	MR U S BORGHAIN MR. R DUTTA MR. J HATIMURIA	PP, ASSAM
43	Bail Appln./2174/2024 B/O	SAIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM
44	Bail Appln./2177/2024 B/O	HABBAR HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING (BA)				
45	Bail Appln./1559/2024 WITH OFFICE NOTE, FIXED	DALIM SHEIKH Versus THE STATE OF ASSAM	MR S S ALI MR. M HUSSAIN S W HUSSAIN	PP, ASSAM
BAIL HEARING				
46	AB/1196/2023 FIXED	AZAHARUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
47	AB/1569/2024 FIXED	ANANDA CH. SHILL @ ANANDA SHILL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WP(C)/409/2023 FIXED	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 26/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024

26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
33)	MR. A K PURKAYASTHA	26-07-2024	To	26-07-2024
34)	MR. S BANIK	26-07-2024	To	26-07-2024
35)	MR M HALOI	31-07-2024	To	05-08-2024
36)	MR. A J SAIKIA	26-07-2024	To	26-07-2024
37)	MR. A SARMA	26-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE M.CHOUDHURY AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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FOR HEARING U/O XLI RULE II C.P.C.

31	RSA/217/2023 FIXED	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL
	WITH I.A.(Civil)/3777/2023 in RSA/217/2023	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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35)	MR M HALOI	31-07-2024	To	05-08-2024
36)	MR. A J SAIKIA	26-07-2024	To	26-07-2024
37)	MR. A SARMA	26-07-2024	To	05-08-2024